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THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) and (b) As per section 29(2) of the Tea Act the Accounts of the Tea Board shall be audited every year by Auditors appointed by the Central Government, j Accordingly the accounts of the Board are audited every year by the Comptroller and Auditor General of India.

- (c) The Government is not aware of any such complaint.
- (d) The Government have sanc tioned a sum of rupees tweity-fivelakhs towards Tea Board's Tea Plan tation Finance Scheme for B E 1982-83. The amount in question is- being released.

Import of Rubber

- 140. SHRI SURAJ PRASAD: Will the Minister of COMMERCE be pleased to state:
- (a) whether it is a fact that the import of rubber has been decana-lisled;
- (b) if so, whether it is also a fact that it will lead to tremendous fall in the prices of indigenous rubber which wiU severely hit the peasants; and
- (c) what is the quantity of rubber imported in 1980-81 and 1981-82 and how much is likely to be imported thi* year?

THE DEPUTY MINISTER IN THE MNISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) No, Sir.

- (b) Does not arise.
- (c) Quantities of natural rubber imported during 1980-81 and 1981-82 are 9,250 tonnes and 42,750 tonnes respectively. During 1982-83, the State Trading Corporation of India has been authorised to import 40,000 tonnes of natural rubber.

Export to Soviet Union and import from USA

141. SHRI G. C. BHATTACHARYA: Will the Minister of COMMERCE be pleased to state:

t₀ Questions

- (a) what are the reasons for more e ports to the Soviet Union and more imports from the U.SA, as a result oi which benefits of trade from the Se viet Union are transferred to the U.^.A.; and
- (b) what steps Government propose to take to stop this?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): and (b) India's trade (a) with the USSR is conducted under bilateral balanced basis with payments in convertible Indian Rupees. Trade with U.S.A. is conducted on multilateral basis with payments in free currency. The system of trading with the two countries being such, the question of transfer of trade benefits derived from the Soviet Union to the U.S.A. does not arise.

Special fund to modemise textile industry

- 142. SHRI U. R. KRISHNAN: Will the Minister of COMMERCE be pleased to state:
- (a) whether there is any proposal under Government's consideration to create a special fund for the modernisation of textile industry-
- (b) if so, what are the details in th ia regard; and
- (c) whether it is a fact that textile industry is nuffering from shortage of credit facilities and if so, what steps Government propse to take to meet the credit requirement?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) and (b) A-